

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

ORDER

No. 290 of 2021/Psy

Dated 01.05.2021

Consequent upon the promotions of Head Assistants to the posts of Section Officers, Senior Assistants to the posts of Head Assistants and Junior Assistants to the posts of Senior Assistants vide High Court Order No. 281/2021/RG/Psy dated 29.04.2021 and upon the promotion of Process Servers to the posts of Junior Assistants vide High Court Order No. 252 of 2021/Psy dated 23.04.2021 in Subordinate Courts of the UTs of the J&K and Ladakh, the following transfers and postings of Section Officers, Head Assistants, Senior Assistant and Junior Assistants in Subordinate Judiciary in the Jammu Division, are hereby made in the interest of administration:

Section Officers

1. Sh. Mulkh Raj, Head Assistant/Nazir in the Court of Munsiff/JMIC, Budhal upon his promotion as Section Officer is transferred and posted as Section Officer (Reader) in the Court of Addl. District & Sessions Judge, Kathua against the available vacancy.
2. Sh. Kewal Krishan-II, Head Assistant/Nazir in the Court of Special Judge (Anti-Corruption) Jammu upon his promotion as Section officer is transferred and posted as Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Ramban against the available vacancy.
3. Sh. Shakti Kumar Parihar, Head Assistant/Accountant in the Court of Pr. District & Sessions Judge, Kishtwar upon his promotion as Section Officer is transferred and posted as Section Officer (Reader) in the Court of Addl. District & Sessions Judge (Fast Track) Doda against the newly upgraded post.
4. Sh. Raghbir Singh, Head Assistant/Head Record Keeper in the Court of Pr. District & Sessions Judge, Bhaderwah upon his promotion as Section Officer is transferred and posted as Section Officer in the Court of Special Judge (Anti-Corruption Court) for CBI Cases, Jammu against the available vacancy.
5. Ms. Sushma Kumari, Head Assistant/Reader in the Court of Special Mobile Magistrate, Jammu upon her promotion as Section Officer is transferred and posted as Section Officer (Reader) in the Court of Addl. District & Sessions Judge (Fast Track) Jammu against the newly upgraded post.

Head Assistants

6. Sh. Brij Lal, Senior Assistant/Misc. Clerk in the Court of Pr. District & Sessions Judge, Udhampur upon his promotion as Head Assistant is transferred to District Jammu, to be adjusted against the vacancy available in the District.
7. Sh. Vijay Rattan, Senior Assistant/Civil Clerk in the Court of Addl. District Judge (Anti-Corruption) Jammu upon his promotion as Head Assistant is transferred to District Jammu, to be adjusted against the vacancy available in the District.
8. Sh. Khalil Ahmad, Senior Assistant/Reader in the Court of Addl. Special Mobile Magistrate, Thanamandi upon his promotion as Head Assistant is transferred to District Rajouri, to be adjusted against the vacancy available in the District.
9. Sh. Ajay Prabhakar, Senior Assistant/Reader in the Court of Munsiff/JMIC, Bishnah upon his promotion as Head Assistant is transferred to District Jammu, to be adjusted against the vacancy available in the District.
10. Sh. Jagdish Singh, Senior Assistant/Reader in the Court of Munsiff/JMIC, Mahore upon his promotion as Head Assistant is transferred to District Udhampur, to be adjusted against the vacancy available in the District.
11. Sh. Balwant Singh, Senior Assistant/Nazir in the Court of Munsiff/JMIC, Udhampur upon his promotion as Head Assistant is transferred to District Kishtwar, to be adjusted against the vacancy available in the District.
12. Sh. Deep Kumar, Senior Assistant/Criminal Clerk in the Court of 1st Addl. District & Sessions Judge, Jammu upon his promotion as Head Assistant is transferred to District Jammu, to be adjusted against the vacancy available in the District.
13. Sh. Mohd. Ashraf Malik, Senior Assistant/Judicial Clerk in the office of District Magistrate, Jammu upon his promotion as Head Assistant is transferred to District Ramban, to be adjusted against the vacancy available in the District.
14. Sh. Vivek Kumar, Senior Assistant/Nazir, in the Court of Addl. Special Mobile Magistrate, Reasi upon his promotion as Head Assistant is transferred to District Bhaderwah, to be adjusted against the vacancy available in the District.
15. Sh. Tsewang Dorji, Senior Assistant/Nazir, Munsiff/JMIC, Jammu upon his promotion as Head Assistant is transferred to District Jammu, to be adjusted against the vacancy available in the District.
16. Sh. Joginder Singh, Senior Assistant/Criminal Clerk in the Court of CJM, Kathua upon his promotion as Head Assistant is transferred to District Rajouri, to be adjusted against the vacancy available in the District.

Senior Assistants

17. Ms. Priyanka Sharma, Junior Assistant/Copyist in the Court of Special Judge (Anti-Corruption) Jammu upon her promotion as Senior Assistant is transferred to District Jammu, to be adjusted against the vacancy available in the District.
18. Sh. Jahanzeeb Moghal, Junior Assistant/Record Keeper in the Court of Pr. District & Sessions Judge, Ramban upon his promotion as Senior Assistant is transferred to District Udhampur, to be adjusted against the vacancy available in the District.
19. Ms. Saltanant Naseer, Junior Assistant/Judicial Clerk in the office of Sub Divisional Magistrate, Baderwah upon her promotion as Senior Assistant is transferred to District Kishtwar, to be adjusted against the vacancy available in the District.
20. Sh. Umar Jaan Mattoo, Junior Assistant/Assistant Record Keeper in the Court of Pr. District & Sessions Judge, Udhampur upon his promotion as Senior Assistant is transferred to District Ramban, to be adjusted against the vacancy available in the District.
21. Ms. Sonika Sharma, Junior Assistant/Copyist in the Court of Pr. District & Sessions Judge, Kathua upon her promotion as Senior Assistant is transferred to District Kathua, to be adjusted against the vacancy available in the District.
22. Sh. Romal Singh, Junior Assistant/Copyist in the Court of Munsiff/JMIC, Mahanpur upon his promotion as Senior Assistant is transferred to District Kathua, to be adjusted against the vacancy available in the District.
23. Ms. Ashu Sharma, Junior Assistant in the Court of Addl. District & Sessions Judge (Fast Track) Jammu upon her promotion as Senior Assistant is transferred to District Jammu, to be adjusted against the vacancy available in the District.
24. Ms. Essma Salaria, Junior Assistant/Judicial Clerk in the office of Tehsildar, Jammu upon her promotion as Senior Assistant is transferred to District Jammu, to be adjusted against the vacancy available in the District.
25. Ms. Shikha Gupta, Junior Assistant/Copyist in the Court of 1st Addl. Munsiff (Forest Court) Jammu upon her promotion as Senior Assistant is transferred to the District Jammu, to be adjusted against the vacancy available in the District.
26. Sh. Mudassar Hussain, Junior Assistant/Civil Clerk in the Court of Special Mobile Magistrate (Passenger Tax) Jammu upon his promotion as Senior Assistant is transferred to District Reasi, to be adjusted against the vacancy available in the District.

27. Sh. Waseem Akram Sheikh, Junior Assistant/Copyist in the Court of 2nd Addl. Munsiff, Jammu upon his promotion as Senior Assistant is transferred to District Reasi, to be adjusted against the vacancy available in the District.
28. Ms. Atiya Moghal, Junior Assistant/Copyist in the Court of Addl. District & Sessions Judge, Doda upon her promotion as Senior Assistant is transferred to District Udhampur, to be adjusted against the vacancy available in the District.
29. Sh. Nasir Bashir Ahmad, Junior Assistant/Copyist in the Court of Special Judge (Anti-Corruption) for CBI Cases, Jammu upon his promotion as Senior Assistant is transferred to District Rajouri, to be adjusted against the vacancy available in the District.
30. Sh. Satish Kumar, Senior Assistant/Reader in the Court of Addl. District & Sessions Judge (Fast Track) Doda is transferred as such in District Jammu, to be adjusted against the vacancy available in the District.
31. Sh. Satish Kumar Bhat, Senior Assistant in the Court of Addl. District & Sessions Judge (Fast Track) Jammu is transferred as such in District Jammu, to be adjusted against the vacancy available in the District.

Junior Assistants

32. Sh. Munish Chopra, Process Server District Cadre Jammu presently attached with Jammu Wing of the High Court upon his promotion as Junior Assistant is directed to remain attached with the Jammu Wing of the High Court.
33. Sh. Kewal Krishan, Process Server in the Court of Sub-Judge, Nowshera upon his promotion as Junior Assistant is transferred as such in District Jammu, to be adjusted against the vacancy available in the District.
34. Sh. Sunil Verma, Process Server in the court of Pr. District & Sessions Judge, Samba upon his promotion as Junior Assistant is transferred as such in District Jammu, to be adjusted against the vacancy available in the District.
35. Sh. Gulzar Ahmad, Process Server in the court of Munsiff/JMIC, Basohli upon his promotion as Junior Assistant is transferred as such in District Kathua, to be adjusted against the vacancy available in the District.
36. Sh. Avishek Chandan, Process Server in the court of Munsiff/JMIC, Hiranagar upon his promotion as Junior Assistant is transferred as such in District Kathua, to be adjusted against the vacancy available in the District.
37. Sh. Ravi Sharma, Process Server in the court of Munsiff/JMIC, Chenani upon his promotion as Junior Assistant is transferred as such in District Udhampur, to be adjusted against the vacancy available in the District.
38. Sh. Sharad Chander Sharma, Process Server District Cadre Jammu presently on deputation with Law Department, UT of J&K upon his promotion as

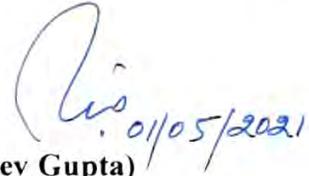
Junior Assistant is repatriated and transferred as such in District Jammu, to be adjusted against the vacancy available in the District.

39. Sh. Ali Khan, Process Server in the court of Special Excise Mobile Magistrate, Jammu upon his promotion as Junior Assistant is transferred as such in District Jammu, to be adjusted against the vacancy available in the District.
40. Sh. Kakoo Ram, Process Server in the court of Pr. District & Sessions Judge, Ramban upon his promotion as Junior Assistant is transferred as such in District Ramban, to be adjusted against the vacancy available in the District.
41. Sh. Narinder Mathur, Process Server in the court of Pr. District & Sessions Judge, Udhampur upon his promotion as Junior Assistant is transferred as such in District Jammu, to be adjusted against the vacancy available in the District.

Note:-

1. *All the concerned Pr. District & Sessions Judges are directed to make further postings/adjustments of all transferees within their District within a period of four days as per the availability of vacancies under intimation to this Secretariat.*
2. *All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.*

By Order.



(Rajeev Gupta)
Principal Secretary to
Hon'ble the Chief Justice

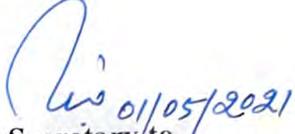
No. 86-130/Psys

Dated 01.05.2021

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K, Jammu.
...for information.
- 5-13. Pr. District & Sessions Judge Rajouri/ Kathua/ Jammu/ Ramban/ Kishtwar/ Bhaderwah/ Udhampur/ Reasi/ Samba.
14. Secretary, Department of Law, Civil Secretariat, Srinagar/Jammu.
15. Special Judge (Anti Corruption) for CBI Cases, Jammu.
- 16-17. Addl. District & Sessions Judge, Kathua/Doda.
- 18-19. Addl. District & Sessions Judge (Fast Track) Jammu/Doda.
20. 1st Addl. District & Sessions Judge, Jammu.
21. Special Judge (Anti-Corruption) Jammu.
22. District Magistrate, Jammu.
23. Special Mobile Magistrate, Jammu.
- 24-25. Chief Judicial Magistrate/Sub Judge, Kathua/Nowshera.
26. Special Mobile Magistrate (Passenger Tax) Jammu
27. Special Excise Magistrate, Jammu.
28. Sub Divisional Magistrate, Bhaderwah.
...for information.
29. CPC, eCourt, High Court of J&K Jammu for uploading the same in the High Court website.

- 30-38. Munsiff, Budhal/ Bishnah/ Mahore/ Udampur/ Jammu/ Mahanpur/ Basohli/ Hiranagar/
Chennai
39. 1st Addl. Munsiff (Forest Court) Jammu.
40. 2nd Addl. Munsiff, Jammu.
41. Tehsildar, Jammu.
42. Director, Finance, High Court of J&K, Jammu/Srinagar.
43. Chief Librarian, High Court of J&K, Jammu/Srinagar.
....for information.
44. Order Book.


Principal Secretary/to
Hon'ble the Chief Justice